NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Sathyaganeth Counsel for Petitioners Millinger (9540738829)

2. R. VIDHXACHANKAR?

R. ASHOIC KURAR?

Council for Perinteres

Council for Perinteres

Asholic Kurar.

ORDER

Counsel representing both the parties are present and stated that the Valuers appointed on behalf of the parties are yet to file a joint report. Both the counsel are directed to file the status on the next date of hearing. Time extended at request. Put up on 02.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

bc